

**STATEMENT**

*Central financial assistance sanctioned to the state Government of Madhya Pradesh during 1993-94 and 1994-95*

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Amount sanctioned (RS. in Lakhs) 1993 -94</i>
1.	Tourist Complex at Orchha	21. 07
2.	Purchase of tents for Orchha	2. 00
3.	Publicity support	6. 50
4.	Fairs and Festivals	2. 00
Total		31. 57
		1994-95
1	Assistance for Orchha Festival	3. 10
2.	SIKO Hover Crafts, Upper Lake Bhopal	6. 22
Total		9. 32

**Construction of Devanahalli Airport**

(d) Does not arise.

2026. SHRI A. VENKATESH NAIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

[Translation]

(a) whether the Indian Air Force authorities had objected to the Selection of the Devanahalli ( near Bangalore ) site for the construction of International airport there;

**ITDC Enterprises in U.P.**

2027. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(b) if so, the details thereof and the reasons therefor;

(a) the number and locations of ITDC enterprises in Uttar Pradesh where investment has been made during the last one year;

(c) whether an alternate site has been selected for the construction of International airport near Bangalore; and

(b) whether ITDC has prepared new schemes for the development of its units; and

(d) if so, the details thereof ?

(c) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). IAF authorities had objected to the proposal for setting up an airport at Devanahalli ( near Bangalore ), for operational reasons. The matter has been sorted out in consultation with Indian Air force. The airspace will be jointly operated / managed by the civil and defence personnel.

THE MINISTER OF CIVIL AVIATION AND TOURISM ( SHRI GHULAM NABI AZAD ): (a) During 1994-95, ITDC incurred plan expenditure of Rs. 10.47 lakhs on the following three existing units in Uttar Pradesh :

(c) No, Sir.

	<i>Name of the unit</i>	<i>Capital Expenditure ( 1994-95 ) (Rs. in lakhs)</i>
1.	Hotel Agra Ashok, Agra	0.45
2.	Hotel Varasi Ashok, Varanasi	2. 23
3.	Transport Unit at Varanasi	7.79
	<b>Total :</b>	<b>10.47</b>

(b) and (c). ITDC's Annual Plan for 1995-96 and 1996-97 do not envisage any new plan scheme to be taken up in the State of Uttar Pradesh.

[English]

**Voluntary Retirement Scheme for  
Textile Workers**

2028. SHRI RAMKAPSE :  
SHRI UPENDRA NATH VERMA :  
SHRI RAM VILAS PASWAN :  
SHRI MOHAN RAWALE :

Will the Minister of TEXTILES be pleased to state :

(a) whether the amount under voluntary Retirement scheme in textile mills is reimbursed by the Central Government to the State Governments under the National Renewal Fund Scheme;

(b) if so, the details thereof;

(c) whether the State Government of Maharashtra has approved a Special Voluntary Retirement Scheme for worker staff in the mills run by Maharashtra State Textile Corporation and Textile Corporation of Maharashtra Ltd. and submitted a proposal in this regard to the Union Government;

(d) if so, the details thereof; and

(e) the reaction of the Union Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES ( SHRI KAMAL NATH ) : (a) to (e). The Government of Maharashtra has requested for assistance of Rs. 74.83 crores from the National Renewal fund for payment of gratuity and compensation under the Voluntary Retirement Scheme to the staff of the Maharashtra State Textile Corporation Ltd. and the Textile Corporation of

Marathwara Ltd. However, assistance from the National Renewal Fund has been provided for implementation of Voluntary Retirement Scheme in Central Public Sector Undertakings only.

[Translation]

**Seizure of Drugs and Other Goods**

2029. SHRI MOHAMMED ALI ASHRAF FATMI: Will the Minister of FINANCE be pleased to state :

(a) the details of the banned goods, narcotics and drugs seized at airports and seaports in the country during the last three months;

(b) the value of goods/drugs seized; and

(c) the details of prosecution filed in aforesaid cases ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE ( SHRI M.V. CHANDRASHEKHARA MURTHY ) : (a) to (c) : Information is being collected and will be laid on the Table of the House.

[English]

**Polyester Fabric Yarn Scam**

2030. SHRI M.V.V. S. MURTHY: Will the Minister of FINANCE be pleased to state :

(a) whether the inquiry in the Polyester Fabric Yarn Scam has been completed;

(b) if so, the outcome thereof ;

(c) the number of Customs officials involved therein; and

(d) the action taken or proposed to be taken by the